

Central Administrative Tribunal
Principal Bench: New Delhi

R.A. No. 215/2000 In
O.A. No. 2448/96

New Delhi this the 24th day of July, 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Ms. Surekha Sama,
D/o Shri Ram Murti,
R/o House No. 75, Sector 16-A,
Faridabad (Haryana)

and

A-23, Kirti Nagar,
New Delhi.
Working at School of Nursing
DDU Hospital, Hari Nagar,
New Delhi.

...Applicant

(By Advocate: Shri Jog Singh)

Versus

1. The Principal Secretary (Medical),
Govt. of National Capital
Territory of Delhi,
5, Sham Nath Marg,
New Delhi.
2. The Secretary (Medical),
Govt, of National Capital,
Territory of Delhi,
5, Sham Nath Marg,
New Delhi.
3. The Principal Hospital Co-ordinator-
cum-Joint Secretary (Medical)
1, Jawaharlal Nehru Marg,
New Delhi.
4. Mrs. Kamlesh Bajaj
Vice-Principal,
College of Nursing,
LNJP Hospital,
New Delhi.

...Respondents

ORDER (Oral)

By Justice Ashok Agarwal, Chairman

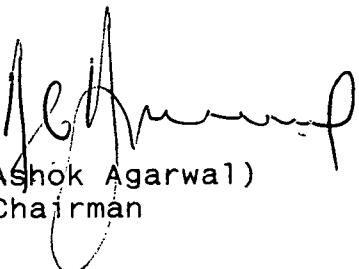
Present Review Application seeks review of an
order which has been passed on merits in terms of Rule
15 of the C.A.T. (Procedure) Rules, 1987. Applicant

in the garb of present application cannot be permitted
to seek review. That is not scope and ambit of the
review application. Present application in the
circumstances is summarily rejected.

V.K. Majotra

(V.K. Majotra)
Member (A)

cc.


(Ashok Agarwal)

Chairman